



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/384/2024	MD. JAKIR HUSSAIN AND 2 ORS. Versus RIJUMONI SARMA AND 2 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
2	I.A.(Civil)/1367/2024 FIXED in WA/2870/2024 WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR MR. T K BHUYAN	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
3	I.A.(Civil)/1949/2024 in WA/13930/2023 WITH WA/13930/2023 (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY A	MR. J K GOSWAMI MR. J K GOSWAMI	
4	I.A.(Civil)/3132/2024 in WA/10160/2024 WITH WA/10160/2024 (Filing Number)	KAMESWAR BORUAH AND 20 ORS Versus THE STATE OF ASSAM 4 ORS KAMESWAR BORUAH AND 20 ORS Versus THE STATE OF ASSAM 4 ORS H	MR. N BORAH G. R. SINGHA MR. N BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	I.A.(Civil)/3637/2024 in WA/13047/2024 WITH WA/13047/2024 (Filing Number)	THE STATE OF ASSAM AND 3 ORS Versus BALEN ROY MEDHI AND ANR THE STATE OF ASSAM Versus BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM DIPANKAR NATH	

6	I.A.(Civil)/3926/2024 B/O in PIL/32/2023 WITH PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, FOREST SC, PCB GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
7	I.A.(Civil)/3932/2024 in WA/13975/2024 WITH WA/13975/2024 (Filing Number)	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB MR. S CHAUHAN	SC, K A A C
- FOR FRESH ADMISSION WITH STAY/BAIL -				
8	WA/345/2024	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
9	WA/389/2024 WITH I.A.(Civil)/3573/2024 in WA/389/2024	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I. DY.S.G.I.
10	WA/391/2024	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MS. S T BOKTH MS D ANGANA	SC, AG (A AND E) SC, FINANCE
11	WA/392/2024	THE UNION OF INDIA AND 3 ORS. Versus EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	MR P RAI(R-1) MS T WAPANGLA(R-1) MR. R DEKA(R-1)
12	WA/419/2024	DIBRUGARH UNIVERSITY AND ANR. Versus LACHIT BORTHAKUR	MR RAJESH MAZUMDAR	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
13	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
14	PIL/79/2023	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

15	WA/117/2024	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC MR. B K DAS(R-3) MS. P DAS(R-3) MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH
16	WA/135/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
17	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
18	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
WITH				
19	WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
20	PIL/44/2024	KAILEN DAOLAGUPU AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS (F)	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM DY.S.G.I.
21	WP(C)/2380/2024	DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
22	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	MRS. R DEVI DY.S.G.I. SC, NHIDC
HEARING				
23	WA/47/2020 CAVT. NO.1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
WITH				
	I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
WITH				
24	WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/320/2024 B/O	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
2	Cont.Cas(C)/692/2024	MD. SOFIQUL ISLAM AND 2 ORS Versus SMTI SURANJANA SENAPATI	MS D BORGHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	MR. P GOHAIN
3	WP(C)/2920/2024	DURLOB KR. DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3529/2024	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
5	WP(C)/3699/2024	KHARIKUL HUSSAIN Versus THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
6	WP(C)/3719/2024	KESHABANANDA BORBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4239/2024	DARUL ZANNAT AKAND Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
8	WP(C)/4973/2024	MANISH BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
9	WP(C)/5356/2024	SHAHED AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
10	WP(C)/6036/2024 FIXED	JAYITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.

11	WP(C)/6067/2024 FIXED	DILIP BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
12	WP(C)/6089/2024 FIXED	GEORGE BHUSAN TETTA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, SEC. EDU.
13	WP(C)/6183/2024	RINA BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA N DEB	GA, ASSAM SC, BTC
14	WP(C)/6732/2024 B/O	JAMAL UDDIN MONDAL AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
15	WP(C)/6767/2024 B/O	SAMARENDRA BAISHYA AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
16	WP(C)/6770/2024	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A A DEWAN MR H A RASHID MR. A H MOLLAH	SC, SEC. EDU.
17	WP(C)/6771/2024	JANI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR N SARMA	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
18	WP(C)/6774/2024 B/O	BITUMANI DEVI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
19	WP(C)/6775/2024 B/O	NAZNEEN AHMED AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/6779/2024	DHULESWAR BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	WP(C)/6788/2024	SANJAY BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS	MR G P BHOWMICK MR. B DEB	SC, SEC. EDU.
22	WP(C)/6794/2024	KRISHNENDU NATH Versus STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH MS A ROY S SHAHI	SC, ELEM. EDU GA, ASSAM

ORDER (STAY VACATING)

23	I.A.(Civil)/3897/2024 in WP(C)/6046/2023	SRI BUDDHADEV LAHARY Versus RANGJALU BASUMATARY AND 4 ORS H	J SHARMA MR. J SARMAH MR. B K DAS H P NEOG	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY SC, G U
	WITH WP(C)/6046/2023	RANGJALU BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. J SARMAH (R-5) MR. B K DAS (R-4) H P NEOG (R-4) SC, G U
24	WITH WP(C)/6044/2023	RAISUMAI KHAKHLARI Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
	WITH I.A.(Civil)/166/2024 in WP(C)/6044/2023	DR. LAKHIRAM NARZARY, Versus RAISUMAI KHAKHLARI AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU

25	WITH WP(C)/6047/2023	SUNITA BARO Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U
ORDER (IMPLEADMENT OF PARTY)				
26	I.A.(Civil)/3939/2024 B/O in WP(C)/3573/2024 WITH WP(C)/3573/2024	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR M J QUADIR MR. A K HANNAN	SC, FOREST
		ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	SC, FOREST
ADMISSION				
27	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
28	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
29	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
30	WP(C)/3920/2023 FIXED WITH I.A.(Civil)/605/2024 in WP(C)/3920/2023	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU MR. FIRUZ KHAN (R5) MR. ABHIJIT MENA (R5) SC, BTC
		PROBIN NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA	SC, ELEM. EDU MR S H MAHMUD MR S ISLAM MR S AFRIDI SC, BTC
31	WP(C)/4095/2023 FIXED	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
32	WITH WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
33	WP(C)/5543/2023	MD. FAIZUR ROHMAN @ FAIZUR ROHMAN Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, SEC. EDU.
34	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
35	WP(C)/39/2024 FIXED	MANOJ TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU

36	WP(C)/1477/2024	SACHIN PATIR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
37	WP(C)/1808/2024 FIXED	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
38	WP(C)/2272/2024 B/IO	JOYANTI DOIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, FINANCE DEPTT.
39	WP(C)/2776/2024 FIXED	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
40	WITH WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU DR. P AGARWAL (R-7) SC, BTC SC, U G C
41	WP(C)/2941/2024	SYED FARUK HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
42	I.A.(Civil)/3902/2024 in WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE MISSION DIRECTOR	MR. R ALI MR M SHELMIM MR M SHELMIM	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. R ALI MR M SHELMIM MR H A AHMED MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU
43	WITH WP(C)/6229/2022	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. A DEKA MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
44	WP(C)/4795/2024 FIXED	ANUP KALITA AND 43 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
45	WITH WP(C)/6525/2024	ANUP KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE
46	WP(C)/5617/2024 FIXED	TOMOJIT DHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. J K ROY	SC, HIGHER EDU MR G CHOUDHURY(R-4) MR G CHOUDHURY(R-4) MS N KALITA(R-4) MS N KALITA(R-4) MR ARINDAM BARUAH (R-4) MR ARINDAM BARUAH (R-4)

47	WP(C)/5676/2024 FIXED	SARBESWAR BARKALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	BABLI DAS MR. S RAHMAN MR A N IQBAL	SC, ELEM. EDU
ORDERS				
48	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
49	WP(C)/4264/2023 B/O	UDDAV BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA (R-3) MR. M GOGOI (R-3) MS E CHOUDHURY (R-3) SC, SEC. EDU. SC, SSA
50	WP(C)/6921/2023 B/O	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU MR. U SAIKIA (R-7) SC, BTC
51	Cont.Cas(C)/172/2024	MUKUL KUMAR DEKA Versus POMI BARUAH	MR J ABEDIN MR N SARMA	MR. K GOGOI MR. A R TAHBILDAR
52	WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
53	I.A.(Civil)/1991/2024 FIXED in WP(C)/2377/2024	THE HEADMASTER CUM SECRETARY Versus GAUTAM DEY AND 11 ORS	GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA J.P. BARUAH J.P. BARUAH	SC, ELEM. EDU MR A R BHUYAN GA, ASSAM MR. B ZAMAN
	WITH WP(C)/2377/2024	GAUTAM DEY AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S D PURKAYASTHA(R-9,10) MS S.S.BORA(R-9,10) J.P. BARUAH(R-8)
54	I.A.(Civil)/3570/2024 B/O in WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. M SARMA	SC, AAU
	WITH WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
55	WP(C)/5618/2024 B/O	RATHIN BANERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. J K ROY	SC, HIGHER EDU
HEARING				
56	WP(C)/1036/2023 FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025

8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3815/2024 FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
WITH				
2	Bail Appln./3780/2024	RINA BEGUM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
3	Bail Appln./3859/2024	ABDULLA ALI SK Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
4	Bail Appln./3860/2024	DIBYAJYOTI DAS @ BOTU Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
5	Bail Appln./3861/2024	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./3862/2024	DEBAKANTA HAZARIKA @ DEBORAM HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
7	Bail Appln./3864/2024	PIYARUL ISLAM Versus THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
8	Bail Appln./3868/2024	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA J SINGPHO S K DAS	SC, NCB
9	Bail Appln./3874/2024	NUR ALOM Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
10	Bail Appln./3877/2024	SRI SAWAN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
11	Bail Appln./3879/2024	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM

12	Bail Appln./3881/2024	MD MAHIRUDDIN ALIAS MOHIR UDDIN ALIAS MOHIR ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
MOTION				
13	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	WITH AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
15	AB/3214/2024	AKBAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MR. M M ZAMAN	PP, ASSAM
16	AB/3300/2024 FIXED	RIAJUL ABEDIN @ RIAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	PP, ASSAM
17	AB/3323/2024	MUHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN P ALAM	PP, ASSAM
18	AB/3324/2024	ABED ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM	PP, ASSAM
19	AB/3329/2024	RASIDUL ISLAM Versus THE STATE OF ASSAM	MR N RAY N N HUSSAIN	PP, ASSAM
20	AB/3331/2024	MD HARMUJ ALI Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI S W HUSSAIN	PP, ASSAM
21	AB/3332/2024	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
22	AB/3335/2024	ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./2437/2024 WITH CASE RECORD(SCANNED COPY)	RATAN DAS Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
24	Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
25	Bail Appln./3132/2024 FIXED	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. N ISLAM MR. N ISLAM MR. M HUSSAIN MR. M HUSSAIN MD S ALI MD S ALI MR M RAHMAN MR M RAHMAN	PP, ASSAM
26	Bail Appln./3140/2024 WITH CASE RECORD(SCANNED COPY)	NEIHING DOUNGEL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./3274/2024 WITH CASE RECORD(SCANNED COPY)	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

28	Bail Appln./3417/2024 FIXED	KRISHNA BISWAS Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
29	Bail Appln./3425/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR RAHMAN @ HUSSAIN @ ANAR ALI Versus THE STATE OF ASSAM AND ANR.	MR S ISLAM MR. R ISLAM	MR. A MOBARAQUE (R-2) PP, ASSAM
30	Bail Appln./3530/2024 FIXED	MD HASEN ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
31	Bail Appln./3536/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SORIFUL ISLAM @ MD SHORIFUL ISLAM @ RAHUL Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
32	Bail Appln./3556/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
33	Bail Appln./3598/2024 FIXED	SRI HEROD MUSHAHARY Versus THE STATE OF ASSAM,	MR S K SARKAR MS S BAYAN MS. S DAS MS R KALITA	PP, ASSAM
34	Bail Appln./3620/2024 FIXED	TAHIDA KHATUN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
35	Bail Appln./3643/2024 FIXED	AJIBUL HOQUE Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
36	Bail Appln./3682/2024 FIXED	AJIBAR SIKDAR @ AJIBOR SIKDAR Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
37	Bail Appln./3696/2024 FIXED	PRABIN KALITA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MS S BARPUJARI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
38	Bail Appln./3709/2024 FIXED	GOBIN NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
39	Bail Appln./3723/2024 FIXED	MD ABU TAHIR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
40	Bail Appln./3725/2024 FIXED	MD. ABU TAHIR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
41	Bail Appln./3762/2024 FIXED	PRASANTA BORDOLOI @ PRASATA BORDOLOI Versus THE STATE OF ASSAM,	MR S DEWRI MR A DEKA	PP, ASSAM
42	Bail Appln./3781/2024 FIXED	IKBAL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

BAIL HEARING

43	AB/2315/2023	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
44	AB/2219/2024 FIXED	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
45	WITH AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM

46	AB/2542/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MS B CHOUDHURY PP, ASSAM
47	AB/2777/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
48	AB/2814/2024 WITH CASE RECORD(SCANNED COPY), B/O	AMIR CHAN @ AMIR CHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR S ISLAM (R-2) PP, ASSAM
49	AB/3063/2024 FIXED	SMTI RUMILA DAIMARI Versus THE STATE OF ASSAM	MR. R BARUAH	MR M HALOI, SC, CBI PP, ASSAM
	WITH I.A.(CrI.)/1199/2024 in AB/3063/2024	SMTI RUMILA DAIMARI Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	RAJIB BARUAH	SC, CBI
50	AB/3118/2024 FIXED	RABIYAL SHEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
51	AB/3164/2024 FIXED	SUNTI DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
52	AB/3207/2024 WITH OFFICE NOTE, FIXED	HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION	MR. M KHAN MR A K DAS MS J AKTAR	SC, CBI
53	AB/3234/2024 FIXED	ABDUS SADIQUE AND ANR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
54	AB/3259/2024 FIXED	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
55	AB/3275/2024 FIXED	BIJAY KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

ORDERS

56	I.A.(CrI.)/1219/2024 AB 1253/2024(D/O), FIXED in AB/1253/2024	GAUTAM BARUAH Versus THE STATE OF ASSAM,	MR D J HALOI G BORO R BARMAN MS R.R.MECH
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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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14)	MR J ISLAM	10-12-2024	To	24-12-2024
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16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024

18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5824/2024	BISHWAJIT CHANDA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM
2	WP(C)/6398/2024 FIXED	BORAMARI MEEN SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, FINANCE SC, FISHERY
3	WP(C)/6603/2024 FIXED	OM INTERNATIONAL AND ANR Versus METAL SCRAP TRADE CORPORATION LIMITED AND 7 ORS	MR R SINGHA MS S PATOWARY	SC, IWT
4	WP(C)/6763/2024	KALYAN KR. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/6772/2024	HABIQUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
6	WP(C)/6773/2024	M/S SKYLARK INFRA ENGINEERING PVT. LTD. Versus STATE OF ASSAM AND 6 ORS	MR. S P SHARMA MR S J SAIKIA	SC, PWD ROAD SC, K A A C
7	WP(C)/6784/2024	TECH BUSINESS INDIA PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA	SC. AGRICULTURE SC, FINANCE
8	WP(C)/6786/2024	MANJUMA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(Civil)/3886/2024 in Cont.Cas(C)/448/2024	S A ENTERPRISE Versus SAMINDRA SWARGIYARI	MR. S CHAMARIA MR A N SARMAH	
	WITH Cont.Cas(C)/448/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	

10	WITH Cont.Cas(C)/445/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
	WITH I.A.(Civil)/3895/2024 in Cont.Cas(C)/445/2024	S A ENTERPRISE, Versus SAMINDRA SWARGIYARI	MR. S CHAMARIA MR A N SARMAH	
11	WITH Cont.Cas(C)/447/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH	
	WITH I.A.(Civil)/3896/2024 in Cont.Cas(C)/447/2024	S A ENTERPRISE Versus SAMINDRA SWARGIYARI	MR. S CHAMARIA MR A N SARMAH	
ADMISSION				
12	WP(C)/890/2017 WITH LCR	THE WORKMAN - SMTI. ARCHANA DIHINGIA Versus THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR.	MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON	MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1)
13	WP(C)/8737/2018 FIXED	ZAHID AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. U SARMA	MR. S. DUTTA (R2,R3,R4) ASSTT.S.G.I.
14	WP(C)/515/2023	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
15	WP(C)/612/2023	NARENDRA NATH SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
16	WP(C)/2894/2023	LIFELINE POWER AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
17	WITH WP(C)/2798/2023	PANIGHAT POWER AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER	SC, APDCL
18	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
19	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
20	WP(C)/4093/2023	M/S RANEL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM SC, AAU SC, AGRI. DEPARTMENT
21	WP(C)/4948/2023	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
22	WP(C)/5221/2023	KAMAL SINGH DUGGAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K JAIN MR. N DAS	MRS. S KHATANIAR (R5) MRS. P BARMAN (BORKAKOTI) (R5) GA, ASSAM MS S CHANGKAKOTI (R5) SC, PWD
23	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC

24	WP(C)/6006/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE PETITIONER IN PERSON	SC, PWD ROAD (R-1 TO R-3) GA, ASSAM DY.S.G.I.
25	WP(C)/6007/2023	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MR A MALEK	GA, ASSAM SC, BTC SC, FOREST
26	WP(C)/6129/2023	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus THE STATE OF ASSAM AND 3 ORS.	MD S HOQUE PETITIONER IN PERSON	MRS. R DEVI (r-3,4) DY.S.G.I. SC, PWD
27	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
28	WP(C)/6396/2023	DINESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
29	WP(C)/6964/2023	NUR JAMAL SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR A MALEK	GA, ASSAM SC, BTC SC, REVENUE
30	WP(C)/7093/2023	M/S APEEJAY TEA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
31	WP(C)/7269/2023 FIXED	M/S MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIR MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
32	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
33	WP(C)/5940/2024 FIXED	SUNIL DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, BTC SC, REVENUE
34	WP(C)/6177/2024 FIXED	RAJIB SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM MR. K GOGOI SC, FOREST
ORDERS				
35	WP(C)/4129/2021 WITH LCR	M/S ASSAM COMPANY INDIA LTD. Versus JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	MS. M BARMAN
36	Cont.Cas(C)/536/2022 FIXED	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
37	Cont.Cas(C)/708/2022	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
38	Cont.Cas(C)/780/2023 FIXED	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
39	Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
40	Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)

41	Review.Pet./1/2024 IN WP(C)/4451/2022 (D/O)	KANDARPA BAISHYA Versus KESHAB BAISHYA AND 7 ORS	MR. K N CHOUDHURY MR. R SARMA MR. R M DEKA MR. D BORAH MR. D J DAS N GAUTAM MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH I.A.(Civil)/140/2024 in Review.Pet./1/2024	KANDARPA BAISHYA Versus KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
42	Cont.Cas(C)/299/2024 FIXED	ABDUL MANNAN Versus J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
43	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
44	WP(C)/5324/2024 FIXED	RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) MR M KALITA (R2-R5)
HEARING				
45	WP(C)/2092/2017 PART-HEARD, FIXED, WITH RECORDS	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
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19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	
2	Crl.A./425/2024	RANJAN BORUAH Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1245/2024 in Crl.A./425/2024	RANJAN BORUAH Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
3	Crl.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1246/2024 in Crl.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Crl.A./427/2024	SOHIDUR RAHMAN @ SOYEEDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

ORDERS

5	CrI.A./386/2023	NATIONAL INVESTGATION AGENCY Versus KUMKUM AHMED CHOUDHURY @ MITHUN (A-1)	MR. R K D CHOUDHURY	MR B PRASAD MR K K KALITA MS. G DEKA
6	CrI.A./423/2023 WITH LCR 1 BUNDLE	THE STATE NATIONAL INVESTIGATION AGENCY Versus BAPAN AHMED CHOUDHURY @ MITHUN (A-3)	MR. R K D CHOUDHURY	MS G DEKA MR B PRASAD MR K K KALITA MR N BARUAH
7	I.A.(CrI.)/887/2023 WITH LCR 5 FILES. in CrI.A./350/2023	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH CrI.A./350/2023	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	MR. B K DAS MS. P DAS PP, ASSAM
8	I.A.(CrI.)/1083/2023 in CrI.A./11271/2023	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus KUMUD SALOI @ JOY @ SURESH @ MASTER AND ANR.	MR. R K D CHOUDHURY SC, NIA	MR B PRASAD (r-2) MR K K KALITA (r-2) MS. G DEKA (r-2)
	WITH CrI.A./11271/2023 (Filing Number)	NATIONAL INVESTIGATION AGENCY Versus KUMUD SALOI E	MR. R K D CHOUDHURY	
9	CrI.A./80/2024 WITH LCR 3 FILES.	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
	WITH I.A.(CrI.)/279/2024 in CrI.A./80/2024	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
10	CrI.A./249/2024 WITH LCR 5 FILES. FIXED.	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
	WITH I.A.(CrI.)/735/2024 in CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
11	I.A.(CrI.)/539/2024 WITH LCR 4 FILES. in CrI.A./118/2024	PRABIN NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. K P PATHAK (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH CrI.A./118/2024	PRABIN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. K P PATHAK (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
12	I.A.(CrI.)/542/2024 WITH LCR 7 FILES. P.B-2. FIXED. in CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
13	I.A.(CrI.)/1237/2024 WITH LCR 4 FILES, P.B-2 in CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MD. S Z B AKLAS MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM

	WITH Crl.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
14	I.A.(Crl.)/1244/2024 in CRL.A(J)/133/2024	RAJU BAG @ SANJAY Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH CRL.A(J)/133/2024	RAJU BAG @ SANJAY Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
15	I.A.(Crl.)/1247/2024 in CRL.A(J)/11550/2024	NIRANJAN BHAKTA @ MONU Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS	PP, ASSAM
	WITH CRL.A(J)/11550/2024 (Filing Number)	NIRANJAN BHAKTA @ MONU Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS	
	WITH I.A.(Crl.)/11551/2024 (Filing Number)	NIRANJAN BHAKTA @ MONU Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS	
HEARING				
16	Mat.App./51/2019 WITH LCR 3 FILES. FIXED.	XXXXXXX Versus XXXXXXX	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
17	Crl.A./417/2019 WITH LCR 4 FILES. P.B-2.	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
18	Crl.A./53/2024 WITH LCR 2 FILES. B/O.	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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[For Wednesday,18th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 6

[THE DIVISION BENCH-II AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE A.D. CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SMT. PRIYAMBADA MISHRA, PROG. OFFICER SRI ASHOK SHARMA, PROG. MANAGER DR. PREETY LEKHA DEKA, ACS SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
3	WITH PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R- 2, ASLSA

LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
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8)	MR. B K DAS	05-12-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K.R.SURANA AND HONOURABLE MR.
JUSTICE A.D. CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6778/2024	MUSSTT. BASIRAN NESSA @ BACHIRAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
2 WP(C)/267/2017 WITH LCR	HELAL UDDIN Versus THE UNION OF INDIA and 5 ORS.	MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
3 WP(C)/483/2017 WITH LCR	FATIMA BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.B CHAKRABARTTY MS.S ROY MR.R ALI MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
4 WP(C)/491/2017 WITH LCR	MUSSTT ANISHA KHATOON @ MS. ANISHA KHATUN@ ANISA KHATUN@ANICHA KHATUN@ANISA KHATUN@ ANISHA KHATU Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
5 WP(C)/500/2017 WITH LCR	SMT. JOYTAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
6 WP(C)/642/2017 WITH LCR	MD. ABDUR RAHMAN @ HAFIZ MD. ABDDUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR.H R KHAN MS.N GOSWAMI MS.K BORA MS.L DAS	GA, ASSAM ASSTT.S.G.I.
7 WP(C)/4660/2018 WITH LCR	SHIPRA RAKSHIT @ SHIPRA RANI DHAR Versus THE UNION OF INDIA AND 5 ORS.	MD H R AHMED MR. A ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/5211/2018 WITH LCR	SAHID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR R KARIM MS JWNGTHIMA BRAHMA MS A PARVEEN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5220/2018 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR A N AHMED F ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/5232/2018 WITH LCR	MAJIBUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5284/2018 WITH LCR	MAYURI KHATUN @ MAWARI KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5368/2018 WITH LCR	SHANTI BALA DAS AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/5489/2018 WITH LCR	FAKAR UDDIN @ MD. FOKAR UDDIN Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5496/2018 WITH LCR	CHAN MIAH @ CHAN MIAH SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. S K DAS MR R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/5538/2018 WITH LCR	HABIBAR RAHMAN Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5664/2018 WITH LCR	CHAPIA KHATUN @ SOPIYA Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5670/2018 WITH LCR	FALU BISWAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS R R MUZIB MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/234/2019 WITH LCR	AMJAD ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/259/2019 WITH LCR	ABUL KALAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/267/2019 WITH LCR	ABBAS ALI (EXPIRED) REP. BY HIS LEGAL HEIR - HAJARAT ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/311/2019 WITH LCR	KHUDEJA KHATUN @ KHADIJZA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MR. M ISLAM MD. I H KHAN MR. GOLAM SAROWAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/312/2019 WITH LCR	SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/318/2019 WITH LCR	MIJANUR RAHMAN @ MIJANUR @ MIZANOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MS. S K NARGIS MS B HAZARIKA MS N DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/319/2019 WITH LCR	BIMAL ROY Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T MRS A VERMA SC, ELECTION COMMISSION.
25	WP(C)/320/2019 WITH LCR	PRADIP BISWAS Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR K TALUKDAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
26	WP(C)/347/2019 WITH LCR	ON THE DEATH OF BARKAT ALI HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/3244/2019 WITH LCR	NIRANJAN DEBNATH Versus UNION OF INDIA AND 4 ORS.	MR S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/790/2021 WITH LCR	IDRISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P SHARMAH MRS H M PHUKAN MS. C DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/1063/2021 WITH LCR	FIROZA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7259/2023	BASANTI BALA RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
2	WP(C)/5129/2024	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, APDCL
3	WP(C)/5241/2024	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
4	WP(C)/5778/2024	ARAFAD ALOM BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/5828/2024	MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, FOREST
6	WP(C)/5870/2024	BIJOYA DAULAGUPU Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	SC, AG SC, P H E SC, FINANCE DEPTT.
7	WP(C)/6179/2024 FIXED	SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY (C.G.C) DY.S.G.I.
8	WP(C)/6185/2024 FIXED	DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS	MR. R SARMA MR. J K ROY	MRS S BARUAH(C.G.C) DY.S.G.I.
9	WP(C)/6192/2024 FIXED	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY (C.G.C) DY.S.G.I.
10	WP(C)/6212/2024 FIXED	GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS.	MR. S SUTRADHAR MR A GOWALA J.P. BARUAH	MRS S BARUAH(C.G.C) DY.S.G.I.
11	WP(C)/6221/2024 FIXED	UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MRS S BARUAH(C.G.C) DY.S.G.I.
12	WP(C)/6231/2024 FIXED	JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.

13	WP(C)/6289/2024	UTPAL KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM SC, REVENUE
14	WP(C)/6634/2024 FIXED	AFIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR	GA, ASSAM
15	WP(C)/6727/2024 B/O	MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MR Y. BARBHUIYA	DY.S.G.I.
16	WP(C)/6762/2024	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	SC, FOREST
17	WP(C)/6780/2024	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM
18	WP(C)/6781/2024	IKBAL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D S DEKA	GA, ASSAM SC, FOREST
19	WP(C)/6790/2024 B/O	ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS.	M SARMAH A DAS	DY.S.G.I.
20	WP(C)/6791/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. (G)	MR. K N CHOUDHURY MR. T DEURI MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	SC, INDUSTRIES AND COMMERCE SC, AIDC
ORDER (STAY VACATING)				
21	I.A.(Civil)/3588/2024 FIXED in WP(C)/1013/2023 WITH WP(C)/1013/2023	STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
		ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
ORDER (IMPLEADMENT OF PARTY)				
22	I.A.(Civil)/3732/2024 in Cont.Cas(C)/97/2019 WITH Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI IPS AND ANR		MR M SAHEWALLA
		ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
23	WITH Cont.Cas(C)/33/2019	MUSTAQUE AHMED Versus ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY

24	WITH Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
25	WITH Cont.Cas(C)/177/2019	RASHID ALI Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
26	I.A.(Civil)/3905/2024 FIXED in Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus KEERTHI JALLI, IAS	MS P AGARWAL	
	WITH Cont.Cas(C)/790/2023	FUZAIL AHMED CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
27	WITH Cont.Cas(C)/791/2023	FAKAR UDDIN MAZUMDER Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
	WITH I.A.(Civil)/3875/2024 in Cont.Cas(C)/791/2023	FAKAR UDDIN MAZUMDER Versus KEERTHI JALLI IAS	MS P AGARWAL	
28	WITH Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
	WITH I.A.(Civil)/3899/2024 in Cont.Cas(C)/792/2023	DEBASISH CHOUDHURY Versus KEERTI JALLI, IAS	MS P AGARWAL	
ADMISSION				
29	WP(C)/2940/2021 WITH Review.Pet./103/2021 (D/O)	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W
30	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	MR R SINGHA MS S PATOWARY SC, HEALTH
31	WP(C)/6812/2021	TUTU KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. M BISWAS MS B BORA MS M DAS	MR. R K D CHOUDHURY (r-1 to 5) MR H GUPTA (CGC) ASSTT.S.G.I.
32	WP(C)/6386/2023	DIPEN BAGLARI Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAMCHIARY MS T RAMCHIARY	GA, ASSAM SC, PWD SC, FINANCE
33	WP(C)/6915/2023	JATINDRA NATH DAS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR H GUPTA DY.S.G.I.
34	WP(C)/1277/2024	MUSTAQUE AHMED MAZUMDER Versus THE SECY TO THE GOVT OF ASSAM, DEPARTMENT OF SCHOOL EDUCATION AND 4 ORS	MS B DEVI MS. S BORA MR. P BORAH	MR. A R BHUYAN (r-3,4,5) MR N Z CHOUDHURY (r-3,4,5) MR N A MAZARBHUIYA (r-3,4,5) SC, SEC. EDU. SC, BTC DY.S.G.I.
35	WP(C)/1965/2024	NO. 192875 NAIB SUBEDAR/GD MADAN KUMAR SINHA Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	
36	WP(C)/2294/2024 FIXED	MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM SC, IRRIGATION

37	WP(C)/3414/2024	PRADIP CH THAKURIA AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS. D SARMAH	SC, HEALTH
38	WP(C)/4061/2024 FIXED	RANJEET DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE
39	WP(C)/4370/2024	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
40	WP(C)/4408/2024 FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
41	WP(C)/4554/2024 B/O	MARIYAM BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER MR. A M S MAZUMDER MR. A Z AHMED	SC, AG SC, A.H and V. DEPT. SC, FINANCE
42	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
43	WP(C)/5602/2024 FIXED	SUNIL DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
44	WP(C)/6166/2024 FIXED	JITU ALI Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
45	WP(C)/5788/2024	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
	WITH			
46	WP(C)/5921/2024	IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	MR. S S ROY DY.S.G.I.
	WITH			
47	WP(C)/5950/2024	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
	WITH			
48	WP(C)/5952/2024	MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH (C.G.C) DY.S.G.I.
	WITH			
49	WP(C)/5955/2024	MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
50	WP(C)/5958/2024	SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
51	WP(C)/5987/2024	DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED M BEGUM	MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
52	WP(C)/6099/2024	RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. R BORA MS R MEDHI	GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I.
	WITH			
53	WP(C)/6155/2024	MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS	MR B M DEKA	MR. S S ROY DY.S.G.I.

54	WITH WP(C)/6159/2024	ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
55	WP(C)/6252/2024 FIXED	TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	MR. S S ROY(C.G.C) DY.S.G.I.
56	WP(C)/6315/2024 FIXED	RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
57	WP(C)/6672/2024 FIXED	GOBINDA BARMAN Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. K DEKA	MS. B SARMA (R-1) DY.S.G.I.
ORDERS				
58	WP(C)/6646/2019 WITH OFFICE NOTE OF REGISTRAR (JUDL.)	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
59	Cont.Cas(C)/369/2020 FIXED	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
60	Cont.Cas(C)/102/2022 FIXED	CHANDRABABU DAS Versus SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B GOGOI (r-2) MR. D UPAMANYA (r-2) MR A CHALIHA (r-2) MR M BHUYAN(r-2)
61	WP(C)/4906/2023	SAMHITA DAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. R A CHOUDHURY MR. R A MAZUMDER	SC, IRRIGATION
62	WP(C)/5336/2023	KALYAN YADAV Versus THE UNION OF INDIA AND 3 ORS.	MR. I CHOUDHURY MR. R CHETRI MR U SAIKIA MR H SARMA P. MEDHI MR. R ALI	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
63	Cont.Cas(C)/303/2024 B/O	SAFIKUL ISLAM Versus AYUSH GARG , IAS		
64	WP(C)/4768/2024	BIMOLA GOGOI Versus THE UNION OF INDIA AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, AG (A AND E) GA, ASSAM MR. P S BHATTACHARYYA (CGC) DY.S.G.I.
65	WP(C)/6245/2024 FIXED	SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS.	MD B ISLAM	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH
HEARING				
66	WP(C)/1349/2023 FIXED	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC

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7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/6386/2024 FIXED	DR. TARUN KUMAR DEORI @ DR. TARUN KUMAR DEORI Versus THE STATE OF ASSAM AND 41 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3823/2024 in Cont.Cas(C)/188/2017 WITH Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. Versus NARAYAN KONWAR AND ORS SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR. I H SAIKIA MR. I H SAIKIA MR.K KALITA MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
3	WITH Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1

4	WITH Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
5	I.A.(Civil)/3850/2024 in Cont.Cas(C)/251/2024	MONUWARA BEGUM ALIAS MONUWAARA BEGUM Versus PREETOM SAIKIA IAS AND 4 ORS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	
	WITH Cont.Cas(C)/251/2024	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS. M ROY (R-3) MS P SARMA(R-3) MS. P P DAS(R-3)
6	I.A.(Civil)/3874/2024 in Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND ORS.	MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR B DEURI(R-7) MS N M SARMA
	WITH Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
ADMISSION				
7	WP(C)/4287/2017 FIXED	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
8	WP(C)/1701/2019	MRINAL KANTI CHAKRABORTY Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS.	MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I.
9	WP(C)/6765/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
10	WP(C)/730/2020 B/O	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
11	WP(C)/5688/2020 B/O	DR. NITA MECH BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM SC, HEALTH
12	WP(C)/2766/2021	DR. HIFJUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA	SC, HIGHER EDU MD A RAHMAN (R-4, R-3))

13	WP(C)/2991/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG MR. S K MEDHI (SC, AG, R3) MR. R ISLAM (R-7) SC, FINANCE SC, AGRI. DEPARTMENT
14	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
15	WP(C)/3952/2021 FIXED	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
16	WP(C)/5126/2021 FIXED	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC, P W D SC BTAD
17	WP(C)/6888/2021	HASNINE ALAM AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE
18	WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR. S R RABHA, SC, SOIL CONSERVATION DEPTT, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
19	WP(C)/1392/2022 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
20	WP(C)/2162/2022	EX CT/GD JITU MONI DAS FORCE NO. 075132997 Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
21	WP(C)/3018/2022	RANTU BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	SC, HEALTH
22	WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
23	WP(C)/6407/2022 FIXED	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
24	WP(C)/7290/2022 FIXED	BALENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU SC, AG SC, SEC. EDU.
25	WP(C)/169/2023 B/O	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
26	WP(C)/5145/2023 FIXED	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
27	WP(C)/5191/2023 B/O	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
28	WP(C)/5668/2023	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R- 2 & R-3) SC, GAD

29	WP(C)/6891/2023 FIXED	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
30	WP(C)/693/2024	MUFIDUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.
31	WP(C)/1113/2024 B/O	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
32	WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
	WITH I.A.(Civil)/3648/2024 in WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
33	WP(C)/3496/2024	UMA KANTA KAKATI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/3571/2024 B/O	NO. G/3900365 EX HAV/GD (GENERAL DUTY) GOPAL GURUNG Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. A GAYAN DY.S.G.I.
35	WP(C)/4037/2024	DIPANJALI KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BHATTACHARYYA MR R DAS	MR. B D KONWAR SR. ADV. (R-8) SC, AG (A AND E) GA, ASSAM MRS J M KONWAR(R-8) MR. R KALITA(R-8) MR J SINGH(R-8) MR P DOLEY(R-8) SC, HEALTH SC, FINANCE
36	WP(C)/4930/2024	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
37	WP(C)/5302/2024 B/O	KHADIJA BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, AG SC, TRANSPORT DEPARTMENT, ASSAM
38	WP(C)/5619/2024 B/O	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
39	WP(C)/5704/2024	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
40	WP(C)/5947/2024	CHOUKAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
41	WP(C)/5959/2024	KHANINDRA SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.
		ORDERS		
42	Cont.Cas(C)/708/2023 B/O	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
43	WP(C)/1306/2023 B/O, WITH OFFICE NOTE	THE MANAGEMENT OF ASSAM CO OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	GA, ASSAM

44	WP(C)/3514/2023 WITH OFFICE NOTE	DILIP SING BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, AG SC, IRRIGATION
45	WP(C)/4712/2023	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
46	WP(C)/7444/2023	MAINA TIMUNGPI Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, AG SC, SERICULTURE SC, FINANCE
47	Cont.Cas(C)/383/2024	SACHIN DEKA Versus PRADIP KUMAR DIBEDI	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR R CHETRY	MS U DAS(R-1) MR. N K DAS(R-1)
48	WP(C)/3601/2024	SANDEEP BAIDYA AND 24 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
WITH				
49	WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
WITH				
	I.A.(Civil)/3117/2024 in WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
50	WP(C)/3856/2024 B/O	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
HEARING				
51	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
52	WP(C)/419/2023 FIXED	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC
53	WP(C)/1210/2023 B/O	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024

16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/691/2024	SIKHA SARMA @ SHIKHA SHARMA Versus GYANENDRA DEV TRIPATHI AND 4 ORS.	MR A GOHAIN	
2	Cont.Cas(C)/693/2024	PRADIP HAZARIKA Versus APURBA KUMAR HAZARIKA	MR. D BARUAH MS S K GUPTA	
3	WP(C)/3130/2024	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
4	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
5	WITH WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/3697/2024 in WP(C)/5797/2024	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
6	WP(C)/6168/2024 B/O	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE
7	WP(C)/6366/2024	JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 6 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM SC, REVENUE
8	WP(C)/6380/2024 FIXED	SOMEN DEB Versus THE MANAGEMENT OF ZYDUS HEALTH CARE LTD.	MR F Z MAZUMDER	

9	WP(C)/6402/2024	SRI SRI MOHALAKHMI PUJA SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D K DAS MR P P MEDHI MR G BARGAYARY Z HAQUE	GA, ASSAM SC, FINANCE
10	WP(C)/6430/2024 FIXED	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
11	WP(C)/6564/2024 FIXED	PHEROS AND CO ASSAM PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	J SHARMA MR G KAKOTI MR. P THAKURIA	SC, INDUSTRIES AND COMMERCE
12	WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
13	WP(C)/6652/2024 FIXED	PABITRA DAS Versus THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
14	WP(C)/6665/2024 FIXED	GATTANI INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST DY.S.G.I.
15	WP(C)/6769/2024	M/S SIMPLEX INFRASTRUCTURES LTD Versus UNION OF INDIA AND 4 ORS	DR. P AGARWAL MR. B J DAS MS. Z R MAJUMDAR P W A MAJUMDAR	SC, GST DY.S.G.I.
16	WP(C)/6782/2024	HARSING ENGTI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR A SARANIA	SC, APGCL SC, REVENUE SC, K A A C
17	WP(C)/6783/2024 B/O	TAJ UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
18	WP(C)/6792/2024	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM
- FOR ORDERS -				
19	I.A.(Civil)/3862/2024 in Arb.P./6/2024	M/S KANCHITA SERVICE STATION AND ANR Versus DANIEL KRO	Mridusmita Das	MR. R GOSWAMI
	WITH Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
20	I.A.(Civil)/3918/2024 B/O in WP(C)/6082/2023	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MR. K K DEY (R-6) MR. P S BHATTACHARYYA (r- 1,2) MR V K BAROOAH(R-6) SC, REVENUE
	WITH WP(C)/6082/2023	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. K K DEY (R-6) MR. P S BHATTACHARYYA (r- 1,2) MR V K BAROOAH(R-6) SC, REVENUE
21	WP(C)/4743/2024	BINA BAISHYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. P D NAIR (R-4) SC, REVENUE

22	WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH	GA, ASSAM MR. R BORUAH (R-6 TO 10) DY.S.G.I.
23	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC UCO BANK
24	WP(C)/6539/2024 FIXED	AVTAR SINGH Versus THE STATE OF ASSAM AND 7 ORS	MD A ISLAM	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
25	WP(C)/3470/2022 FIXED	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
26	Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
	WITH I.A.(Civil)/1134/2024 in Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
27	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
28	Arb.P./27/2024	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
29	Arb.P./28/2024	NEHA BUILDERS Versus JONALI KALITA	MS N SAIKIA R BARMAN	MR B PATHAK MR. M SHARMAH
30	Arb.P./41/2024	M/S ARIHANT LOGISTICS AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
31	Arb.P./42/2024 FIXED	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
32	Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
33	Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
34	Arb.P./46/2024 FIXED	M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	DY.S.G.I.
35	WP(C)/3329/2024 FIXED	SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
36	WP(C)/5719/2024 FIXED	DISPUR LAW COLLEGE SPONSORING AND MANAGING COMMITTEE, Versus UNION OF INDIA,	MS. N HAWELIA	
37	WP(C)/6697/2024 FIXED	JOYJIT HOJAI Versus THE STATE OF ASSAM AND ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS

38	WITH WP(C)/6668/2024	RUPAM KARIGAPSA Versus THE STATE OF ASSAM AND 4 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	WP(C)/3955/2023	MAYNUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUDHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r-5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	WITH I.A.(Civil)/3164/2023 in WP(C)/3955/2023	MATIAR RAHMAN Versus MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
40	WP(C)/4192/2023	SMTI NALINI DAS Versus THE UNION OF INDIA AND 5 ORS	MS J RAJKUMARI MR. P J SAIKIA	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
41	WP(C)/4908/2023	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE
42	WP(C)/5428/2023 B/O	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
43	Arb.P./5/2024	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
44	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
45	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
46	Arb.P./18/2024	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
47	Arb.P./21/2024	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
48	Arb.P./25/2024 B/O	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
49	WP(C)/59/2024	DEBA KONWAR AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, REVENUE SC, PWD
50	WP(C)/488/2024	M/S DHOLA INFRA PROJECTS LIMITED Versus UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE

51	WP(C)/808/2024 FIXED	ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
BAIL HEARING				
52	AB/1897/2024 WITH OFFICE NOTE	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
HEARING				
53	WP(C)/5247/2022 PART-HEARD, FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
54	WP(C)/4987/2024 FIXED	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3865/2024	MD ISLAM ALI Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
2	Bail Appln./3872/2024	GUDDU RAUT @ GUDDU KUMAR Versus THE UNION OF INDIA	MR SARFRAZ NAWAZ J SINGPHO A GHOSAL S K DAS	SC, NCB
3	Bail Appln./3873/2024	MUBARAK ALI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
4	Bail Appln./3875/2024	NUR ISLAM Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA I AMIN MR N ZAMAN	PP, ASSAM
MOTION				
5	Crl.Rev.P./505/2024	NITUL MEDHI Versus THE STATE OF ASSAM AND ANR	MR U SARMA MR. M DAS MS. P NEOG	PP, ASSAM
6	Crl.Rev.P./506/2024	MAHANANDA BARMAN Versus KAMAL ROY	J SHARMA MR. P THAKURIA S MEDHI	
7	Crl.Pet./1470/2024 FIXED	MOINUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
8	Crl.Pet./1539/2024	BANANI CHOUDHURY Versus NIJU MEDHI	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	
9	Crl.Pet./1540/2024	ANIRUDDHA KUMAR @ SRI ANIRUDDHA KUMARA YADAV Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S SARMAH	PP, ASSAM
10	Crl.Pet./1541/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. K VERMA MR. I U CHOWDHURY MR I A HAZARIKA I KUMARI	PP, ASSAM

11	Crl.Pet./1542/2024	HEMANTA DUTTA AND ORS Versus DIPALI KALTA	J SHARMA MR. N K CHAKRABORTY MR. P THAKURIA G. DAS ABHIJIT PATOR	
12	Crl.Pet./1543/2024	DR. NARMADA HIDANGMAYUM AND ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	PP, ASSAM
13	AB/3185/2024 FIXED	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
14	AB/3230/2024	SAIFUL ISLAM @ MD SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
15	AB/3231/2024	RAFIK ALI @ MD RAFIK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
16	AB/3325/2024	JINTU DAS @ SRI JINTU DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	AB/3326/2024	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
18	AB/3328/2024	TAK BDR THAPA @ TAK BAHADUR THAPA @ PARSURAM THAPA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
19	AB/3330/2024	MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	AB/3333/2024	NARAYAN URANG Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
21	AB/3337/2024	SYED JIAUR RAHMAN @ JIAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
ADMISSION				
22	Crl.A./428/2024	BIRESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
	WITH I.A.(Crl.)/1248/2024 in Crl.A./428/2024	BIRESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
23	Crl.A./429/2024	PRASENJIT DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN MR A I TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/1249/2024 in Crl.A./429/2024	PRASENJIT DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN MR A I TALUKDAR	PP, ASSAM
24	Crl.A./430/2024	PRASENJIT DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN MR A I TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/1251/2024 in Crl.A./430/2024	PRASENJIT DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN MR A I TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./3495/2024 B/O	LATU BORAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

26	Bail Appln./3547/2024 FIXED	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR	PP, ASSAM
27	Bail Appln./3590/2024	DILUWAR HUSSAIN Versus THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
28	Bail Appln./3653/2024 FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM	MR. J KALITA MS. M R DOLAI MR N SARMA	PP, ASSAM
29	Bail Appln./3708/2024 FIXED	MD. HASMAT ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
30	Bail Appln./3717/2024 FIXED	ANKURDEV CHOUDHURY @ ANKUR CHOUDHURY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
32	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
33	AB/1690/2024	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
34	AB/2156/2024 FIXED	JAKIR KHAN Versus THE STATE OF ASSAM	MR. R ALI MR P S DEKA MR. A CHETRY MR H A AHMED MR. D DAS MR. MUSTAFA HUSSAIN	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) PP, ASSAM
35	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
36	AB/2337/2024 FIXED	MUNNAF ALI Versus THE STATE OF ASSAM,	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/2400/2024 FIXED	MASUD HASSAN Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
38	AB/2497/2024 FIXED	Haidar Ali and ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
39	AB/2579/2024 FIXED	SANKAR JYOTI BARUAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
40	AB/2636/2024 FIXED	BISULAL DAS @ BIMULAL DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
41	AB/3003/2024 FIXED	TRIDIB BAISHYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MS. U NANDA MS A BORAH MS. J GHOSH MR P UPADHYAYA	PP, ASSAM
42	AB/3028/2024 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

43	AB/3047/2024 FIXED	AMINUL HOQUE @ AMIRUL HUSSAIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
44	AB/3058/2024 FIXED	JEHERUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
45	AB/3079/2024 WITH OFFICE NOTE, FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	MR H BETALA (FOR INFORMANT) PP, ASSAM
46	AB/3108/2024 FIXED	RAHUL ISLAM @ RAHUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
47	AB/3211/2024 FIXED	FOJIDUR ISLAM @ FOJIDUR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
48	AB/3212/2024 FIXED	MOSTAFA JAMAL @ MOSTAFA KAMAL Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
49	AB/3227/2024 FIXED	FARUQUE ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
50	AB/3242/2024 FIXED	RAZIP ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
51	AB/3268/2024 FIXED	MINARUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

ORDERS

52	I.A.(CrI.)/1037/2024 BA 989/2019(D/O) in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024

18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3878/2024	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
MOTION				
2	CRP/135/2024 B/O	NORTH EAST TRANSMISSION COMPANY LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
3	CRP/136/2024 B/O	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
4	CRP/137/2024 B/O	NORTH EAST TRANSMISSION COMPANY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS. J BAISHYA	GA, ASSAM
5	CRP(IO)/499/2024	ABDUL RAHMAN Versus HADAYAT ULLAH	MR. P DEKA MR A DAS	
6	CRP(IO)/503/2024	AKHTAR NADIM SHAH Versus MRS. MOFIDA SHAH AND 25 ORS	MR. T DEURI	
7	CRP(IO)/529/2024	SRI PRASANTA RAJKHOWA AND 4 ORS Versus SRI BHADRESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	
8	CRP(IO)/530/2024	SATYA RANJAN GOGOI Versus INDIRA GOGOI DAS AND 3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	MS S PARVEEN
ADMISSION				
9	WP(C)/1633/2023 FIXED	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM

10	WP(C)/2441/2023 B/O	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
11	WP(C)/2838/2023 FIXED	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
12	WITH WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
13	WP(C)/4353/2023 FIXED	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
14	WITH WP(C)/3035/2023	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
15	WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR G BHARADWAJ MR B DEORI MR S ISLAM MR N BRAHMA MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
16	WP(C)/5378/2023 FIXED	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6753/2023 FIXED	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/828/2024 FIXED	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU MR. D P CHALIHA(R-4,5) MR. U P CHALIHA(R-4,5) MS M ROY(R-4,5)
19	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
BAIL HEARING (BA)				
20	Bail Appln./3429/2024 WITH CASE RECORD(SCANNED COPY)	AKASH YADAV @ AKASH KUMAR Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
21	RSA/8/2024	ON THE DEATH OF SOLE APPELLANT (ABONI NATH SARMAH), HIS LEGAL HEIRS Versus SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA MR. U B SARMA MRS. G SARMA	MS. P BHATTACHARYA MR. A BORUA
	WITH I.A.(Civil)/615/2024 in RSA/8/2024	ON THE DEATH OF SOLE APPELLANT (ABONI NATH SARMAH), HIS LEGAL HEIRS KAPLANA DEVI AND 2 ORS Versus SRI PORITOSH BHARADWAJ AND 2 ORS	MR. U B SARMA	MR. T J MAHANTA
22	RSA/204/2024	TARAP ALI Versus LEGAL HEIRS OF RASHMALA BEGUM MUNGLA MIAH AND ORS	MR G BORDOLOI MS. J BURAGOHAJ MR. A METO	

WITH
[I.A.\(Civil\)/3441/2024](#)
in RSA/204/2024

TARAP ALI
Versus
LEGAL HEIRS OF RASHMALA BEGUM
MUNGLA MIAH AND ORS

MR G BORDOLOI
MS. J BURAGOHAIN
MR. A METO

ORDERS

23 [WP\(C\)/188/2020](#)
FIXED

BABITA BAYAN AND ANR.
Versus
THE STATE OF ASSAM AND 17 ORS.

MR. M BHAGABATI
MS G BORA
MS. B TALUKDAR
MR. K PUJARI

SC, ELEM. EDU
GA, ASSAM
MR P NAYAK
MR. A PHUKAN
SC, SSA

24 [RSA/45/2021](#)

UMESH KALITA AND 2 ORS.
Versus
ANNA BALA KALITA AND 17 ORS.

MR. P CHOUDHURY
MR. B D DEKA
MR. M DAS
N CHAUDHURY

MR. N N JHA (R6A, R6B,
R6C, R6D, R6E, R6F, R7)
MR D GOSWAMI (R-
13,15,16,17)
MR D GOSWAMI (R-
13,15,16,17)
MS. K BARMAN (R-9B)
MR K BARMAN (R-
13,15,16,17)
MR. M UDDIN (R6A, R6B,
R6C, R6D, R6E, R6F, R7)
MS M SAHOO (R6A, R6B,
R6C, R6D, R6E, R6F, R7)
MS P DAS (R6A, R6B, R6C,
R6D, R6E, R6F, R7)
MR R D GOSWAMI
MR S AFRIDI (R-
13,15,16,17)

WITH
[I.A.\(Civil\)/751/2021](#)
in RSA/45/2021

UMESH KALITA AND 2 ORS.
Versus
ANNA BALA KALITA AND 17 ORS.

MR. P CHOUDHURY
MR. B D DEKA
MR. M DAS
N CHAUDHURY

MR D GOSWAMI (R-
13,16,17)

25 [RSA/21/2022](#)

SRI BIJOY SAHU
Versus
SRI PHOOL CHAND SAHU (TELI) AND 14
ORS

MR. S DUTTA

MR G N SAHEWALLA (r-1
to 7)
MD ASLAM (r-1 to 7)
MS. M. LALUARI
MR. P DEKA (r-1 to 7)
MR. A CHETIA (r-1 to 7)
MR M SAHEWALLA (r-1 to
7)

26 [Cont.Cas\(C\)/490/2022](#)
FIXED

ANIMA SAIKIA
Versus
DHARMA KANTA MILI

MR. P. SINGHA
MR P H KONWAR

MR. K GOGOI

27 [RSA/219/2023](#)

JITEN BARMAN @ JITENDRA BARMAN
AND 6 ORS.
Versus
BHARATI BARMAN @ BHARATI MEDHI
AND 4 ORS.

MR. B J MUKHERJEE
MS R SAHA

MR H R A CHOUDHURY (R-
1)
MR F U BARBHUIYA (R-1)
MS S DAS (R-1)

WITH
[I.A.\(Civil\)/3822/2023](#)
in RSA/219/2023

JITEN BARMAN @ JITENDRA BARMAN
AND 6 ORS.
Versus
BHARATI BARMAN @ BHARATI MEDHI
AND 4 ORS.

MR. B J MUKHERJEE
MS R SAHA

28 [CRP\(IO\)/488/2024](#)
FIXED

APURBA HAZARIKA
Versus
SMT. DIPASHREE HAZARIKA

MR P K KALITA
MR K TALUKDAR

MR. A S ALI
MR S HUSSAIN
MR. S A B KHABIR
MR. K U AHMED

29 [CRP\(IO\)/491/2024](#)
FIXED

ABTAR SINGH
Versus
TARSEM SINGH

MR. B D DEKA
A KONWAR
MR. M DAS
N CHAUDHURY
MR A DEKA

30	MACApp./633/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3058/2024 in MACApp./633/2024	SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 2 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR. M TALUKDAR	MR. R GOSWAMI
	WITH I.A.(Civil)/3927/2024 in MACApp./633/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SAPAM SWAPNA DEVI @ SWAPNA DEVI AND 6 ORS A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
31	I.A.(Civil)/675/2024 in RSA/150/2009 (D/O) in RSA/150/2009 WITH MC/15/2024	BISWAJIT MALAKAR and 2 ORS, Versus RAMDHAR PANDEY	MR. M A SHEIKH	MR G KHANDELIA MR. K DEKA
	WITH RSA/2358/2024 (Filing Number)	BISWAJIT MALAKAR and 2 ORS, Versus RAMDHAR PANDEY, RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. M A SHEIKH MR. M A SHEIKH	MR. C CHAKRAVARTY MS N T MANPOONG
32	I.A.(Civil)/789/2024 in RSA/2358/2024 WITH RSA/2358/2024 (Filing Number)	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA MS P BARUAH S AZIZ	MR. B DEKA
33	I.A.(Civil)/2032/2024 in RSA/299713/2017 WITH RSA/299713/2017 (Filing Number)	ON THE DEATH OF SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR, SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR. S BISWAS	MR R DHAR MR. B B KAKATI
	WITH I.A.(Civil)/2963/2017	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. Versus ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	MR. B J MUKHERJEE MR. S BISWAS
34	I.A.(Civil)/2037/2024 in RSA/2170/2021 WITH RSA/2170/2021 (Filing Number)	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND ORS.	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	MR. R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
	WITH I.A.(Civil)/544/2021	JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A	MR. R PHUKAN	MR. A K GUPTA
	WITH I.A.(Civil)/2034/2024	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND 7 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA
	WITH I.A.(Civil)/2034/2024	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND ORS	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	MR. P J SAIKIA, SR. ADV MR. A K GUPTA

35	I.A.(Civil)/3138/2024 B/O in CRP(IO)/401/2024	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
	WITH CRP(IO)/401/2024	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR D MAZUMDER (R-2-6-9-12) MR. P P DUTTA (R-2-6-9-12) MR. R ALI (R-2-6,9-12) MS P SARMA (R-2-6,9-12) MS. P P DAS (R-2-6,9-12)
36	I.A.(Civil)/3669/2024 FIXED in WP(C)/5662/2024	THE PRINCIPAL Versus PARAMANANDA SAIKIA AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM GA, ASSAM SC, G U
	WITH WP(C)/5662/2024	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U
	WITH I.A.(Civil)/3552/2024 in WP(C)/5662/2024	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U

HEARING

37	MACApp./33/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD Versus SRI BIREN BORAH and 2 ORS	MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1)
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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/6806/2023	MOKBUL HOSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
ADMISSION				
2	WP(C)/3943/2022 PART-HEARD, FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
3	WP(C)/3832/2024 PART-HEARD, FIXED AT 2 PM	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
4	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. H SARMA (GA, ASSAM) MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
5	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS

6	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	WP(C)/3368/2016 FIXED	MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A
8	WP(C)/1253/2019 FIXED	JOYAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MRS. B GOGOI MR. A SARMAH MS. D DEKA	GA, ASSAM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
9	WP(C)/635/2020	UTTARAN GRAM UNNAYAN SANGHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
10	WITH WP(C)/651/2020	PRAGATISIL SANGTHA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	SC, APDCL
11	WP(C)/4650/2021 FIXED	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6)
12	WP(C)/5426/2022	MODINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. R BORPUJARI, SC , REVENUE AND DM DEPARTMENT, ASSAM (R- 5) MR. C K S BARUAH (R-1, 6 & 7) SC, FINANCE
13	WP(C)/1990/2023	AYNAL HAQUE MONDAL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	GA, ASSAM SC, HEALTH SC, REVENUE
14	WP(C)/2663/2023	RAKESH KUMAR SINGHHANIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/2877/2023 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
16	WP(C)/3240/2023	ZAHARUL ISLAM BORBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MS. Y AKHTAR	GA, ASSAM SC, REVENUE
17	WP(C)/3284/2023	GHANASHYAM MOZINDER BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS P BORAH MS. J PAUL MR B. RAHMAN	GA, ASSAM SC, APDCL MR. A LAL (r-4) MR A BRAHMA (r-4) MR. M PANDIT (r-4) SC, REVENUE

18	WP(C)/3409/2023	KHALIL ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	SC, ASSLA GA, ASSAM SC, FINANCE
19	WP(C)/3434/2023	ABDUL NUR CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. R ISLAM	GA, ASSAM
20	WP(C)/5335/2023	MD. ABU BAKKAR SIDDIK AND 21 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. R HAQUE	SC, HEALTH
21	WP(C)/5433/2023	AHMAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, HEALTH
22	WP(C)/6169/2023 FIXED	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
23	WP(C)/7125/2023	SAILEN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	SC, IRRIGATION SC, FINANCE
24	WP(C)/7129/2023	MADHAB DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	SC, IRRIGATION SC, FINANCE
25	WP(C)/631/2024 FIXED	MD. MOKIBUR RAHMAN Versus THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
26	WP(C)/1506/2024 CAVT. NO.01482/024, FIXED	MD ABDUL HASIB AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR
27	WP(C)/2172/2024	G.B GATTANI INDUSTRIAL COMPLEX Versus THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PWD
28	WP(C)/2732/2024 FIXED	DOLI BHUYAN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
29	WP(C)/3107/2024 FIXED	HEMO SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	MR. S BARUAH SC, REVENUE SC, FINANCE SC, WATER RESOURCE
30	WP(C)/3427/2024	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
31	I.A.(Civil)/3551/2024 FIXED in WP(C)/8309/2022 WITH WP(C)/8309/2022	THE STATE OF ASSAM AND 3 ORS Versus KALICHARAN MANDAL	DIPANKAR NATH	MR. A J HAZARIKA
		KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
32	WITH Cont.Cas(C)/138/2024	KALICHARAN MANDAL Versus GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. D NATH SENIOR ADVOCATE

33	WP(C)/4586/2024 FIXED	RAKIBUL HUSSAIN Versus THE HONBLE SPEAKER AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN (R-3) MS. B BHUYAN (R-3) MS. B BHUYAN (R-3) MR S BORTHAKUR(R-4) MR. M DAS(R-3) MS. N CHOUDHURY(R-3) MR. A KHOUND(R-3) MS B BORA(R-3) MR. J ABBAS (R-4) MR A SHARMA(R-3) MR A TALUKDAR(R-3) MR J DAS(R-3) I HOQUE(R-4) MS. H G DAS(R-4)
ORDERS				
34	WP(C)/320/2014 PART-HEARD, FIXED, WITH AFFIDAVIT FILE	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM MR. R BORPUJARI (R-5) MS. R DEKA(R-2,6,7) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS (R-2,6) MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-2,6,7) SC, WATER RESOURCE GA, ASSAM MR. K H KHANDAKAR (R4) MS. A DEVI (R4) MR. K M HASSAN (R4) SC, REVENUE
35	Cont.Cas(C)/2/2024 PART-HEARD, FIXED	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
36	WP(C)/8816/2018	SAMIR ALI @ JAHUR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P BARMAN (BORKAKOTI)	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA
37	Cont.Cas(C)/87/2020 WITH WP(C)/4507/2013 (D/O)	MUKUTANANDA DAS AND 2 ORS. Versus BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR. D NATH SR. GA, ASSAM
WITH				
38	Review.Pet./45/2024	THE DISTRICT COMMISSIONER Versus MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MS. N BORDOLOI (R1)
39	WP(C)/1128/2020	RAHIMUDDIN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
40	Cont.Cas(C)/329/2021	SADA BORGOHAIN AND ANR Versus M. S MANIVANNAN , IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND MRS. B KONWAR	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
41	Cont.Cas(C)/330/2021	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
42	WP(C)/4552/2021	SANTOSH DEVI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. A SATTAR (R-4,5)
43	WP(C)/4574/2021	KALPANA SAHA @KALPANA RANI SAHA Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)

44	WP(C)/6231/2021	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
45	WP(C)/1288/2022	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
	WITH Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
47	WP(C)/593/2023	KANURAM BORO AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM MR B C TALUKDAR (r-5,6,8,9) MR K TALUKDAR (r-5,6,8,9) SC, REVENUE
48	WP(C)/1624/2023	M D BHARALI AND 3 ORS Versus TENGAPANI DEURI BOLIABABA THAN PARICHALANA SAMITY AND 8 ORS	MS N MAHANTA N GAUTAM MR. R CHOUDHURY	GA, ASSAM MR. S K DEORI (R-1,2) MS. SOMILA (R-1,2) SC, WPT AND BC
49	WP(C)/2187/2023	SARBAT ALI AND 14 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN	GA, ASSAM MR. J SARMAH SC, FOREST
50	WP(C)/3980/2023	GANESH TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEWAN MS. J GHOSH	SC, P AND R.D. GA, ASSAM
51	WP(C)/5562/2023	BHARATIYA CHA MAZDOOR SANGHA TINGRAI SAKHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM MRS P BARUA (R-7) MR M KALITA (R-7) MS N BEDI (R-7) SC, REVENUE
52	WP(C)/6162/2023	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE
53	WP(C)/6412/2023	TAPAN KUMAR DAS Versus THE DEPUTY COMMISSIONER, KAMRUP METROPOLITAN DISTRICT AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, REVENUE
54	I.A.(Civil)/2809/2024 in WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL
	WITH WP(C)/5615/2023	ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
55	I.A.(Civil)/3888/2024 in WP(C)/1172/2023	THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PVT LTD (NHPC) AND 6 ORS Versus SIPL INFRACON AND ANR	MR. P K TIWARI MR. A R GOGOI	MR. S K GHOSH MS F AHMED DY.S.G.I.
	WITH WP(C)/1172/2023	SIPL INFRACON Versus THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PVT LTD (NHPC) AND 6 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI (R- 1,2, 3, 4, 5) MR. S K GHOSH MR. A R GOGOI (R- 1,2, 3, 4, 5) DY.S.G.I.

HEARING

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3876/2024	JHALMAN SINGH Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	Bail Appln./3880/2024	SRI LAKENDRA BASUMATARY Versus THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
MOTION				
3	CRP(IO)/379/2024 FIXED	DHIMAN GUPTA AND 2 ORS. Versus SHYAMAL DUTTA	MR D KALITA MS R KOUR	
4	CRP(IO)/447/2024 FIXED	NITA DAIMARY AND ANR Versus SMTI TUNU MAHANTA DAIMARY AND 8 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
ADMISSION				
5	Mat.App./48/2024	XXXXXXX Versus XXXXXXX	MR. B J MUKHERJEE MS R SAHA A SAHA	
BAIL HEARING (BA)				
6	Bail Appln./3624/2024 WITH CASE RECORD(SCANNED COPY)	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
BAIL HEARING				
7	AB/3103/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N KALITA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/88/2024	LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM
9	RSA/219/2024	ABU BAKKAR SIDDIQUE Versus SAIFUL ISLAM AND 2 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	

ORDERS

10	RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR. U B SARMA MR. R SARMAH MR. R SARMAH MR. B PEGU MS.P S TALUKDER(A-6)	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH MC/1570/2013 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR.K SURANA MRS.G KAKOTI DAS	
11	MC/1488/2015 in RSA SL. NO. 242254/2014	RAM CHANDRA PRASAD Versus JINKU BARTHAKUR and 5 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	
12	RSA/137/2018	DEBANGSHU CHAKRABORTY AND ANR Versus BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
13	FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MR. A BISWAS MR. R B PHOOKAN R SARMAH MS M KAKOTY MS. K JAIN MR K J HAZARIKA
	WITH I.A.(Civil)/1842/2020 in FAO/27/2020	M/S J.A BROTHERS Versus ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS.	MR A DASGUPTA MS. K JAIN	MR D BARUAH
14	Cont.Cas(C)/24/2022	BHUBAN BORAH Versus SMT. BOKULI BORAH AND ANR	MR G CHAMUAH	
15	MFA/108/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/3523/2022 in MFA/108/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
16	I.A.(Civil)/3032/2022 WITH LCR in RSA/59/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM,	MR H RAHMAN MR. A R SIKDAR MR. A MANNAF MR. A MANNAF	
	WITH RSA/59/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM,	MR.H RAHMAN MR.A R SIKDAR MR.A MANNAF MRS.R DEVI MR.M BURAGOHAIN MRS.A KHANAM	MR.H DEKA MR.H BORGHAIN MR.R SARMA
17	RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and 3 ORS, Versus ASHIRUDDIN AHMED and 2 ORS,	MR.H RAHMAN MR.A R SIKDAR MR.P K DEKA MR.A MANNAF MR.R SARMA MRS.R DEVI MR.H DEKA MRS.A KHANAM MR.M BURAGOHAIN	MR.T ISLAM MD.A HUSSAIN MS.F AHMED
	WITH I.A.(Civil)/3024/2022 in RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus ASHIRUDDIN AHMED and ANR.		MR. T ISLAM

18	MFA/8/2023 WITH LCR WITH I.A.(Civil)/240/2023 in MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	MR. S DAS (R-1) MRS. R T DAS (R-1) MR K DAS (R-1) MR H GOGOI (R-1)
19	MFA/42/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	
20	RSA/54/2023	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PARIMAL BARMAN and ANR NOOR ALI AND ANR. Versus NUR SAYED ALI AND ORS.	MS. R D MOZUMDAR MR S CHAUHAN MR. A R SHOME	MR. D K SAIKIA(R-1) MS.S D SAIKIA(R-1) MR. D MOZUMDER (R-1) MS D DEVI(R-1) MS. S NATH(R-1)
21	CRP(IO)/141/2023	CHENIRAM KALITA Versus NARENDRA KALITA	MR. D C C PHUKAN MS D DEVI	
22	RSA/220/2023	AFSAR ALI AND ANR. Versus SHAKER ALI AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	MR. A U CHOUDHURY (r-2,3,4,5,6,8) MR S ISLAM (r-2,3,4,5,6,8)
23	MACApp./266/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus THALMO SENGYUNG AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R-1,2)
24	RFA/11/2024 WITH I.A.(Civil)/970/2024 in RFA/11/2024	OM PRAKASH SWAMI Versus SURESH SWAMI	MR. C BHATTACHARYYA MR. A DAS MS. C KALITA	
25	MFA/45/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA
26	RFA/53/2024 WITH I.A.(Civil)/2554/2024 in RFA/53/2024	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	MR N N UPADHYAYA (R-1) MR. D K BAGCHI (R-1) MR. B B KAKATI (R-1)
27	RSA/109/2024 WITH LCR	FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus ALOKBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MS R SAHA
28	RSA/229/2024 FIXED WITH I.A.(Civil)/3739/2024 in RSA/229/2024	RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	
29	CRP(IO)/439/2024 WITH LCR, FIXED	RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	
30	I.A.(Civil)/696/2024 WITH LCR in RSA/161/2022	M/S FOUR STAR ENTERPRISE Versus SARDAR SAVINDER SING SETHI SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C BORUAH MR. R BORO MR A BORUAH MR. C K S BARUAH	MR. M U MONDAL

	WITH RSA/161/2022	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
	WITH I.A.(Civil)/694/2024 in RSA/161/2022	SMT. USHA RANI SARMA, Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	WITH I.A.(Civil)/695/2024 in RSA/161/2022	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
31	I.A.(Civil)/909/2024 in MACApp./15969/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NANDESWAR BARUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. I H LASKAR(R-2,3) MR. P K DEKA(R-2,3) MR. R BORUAH (R-1) MR. B POYOM (R-2,3) MR. P DAIMARY(R-2,3) MR. R. KARIM(R-2,3) MS. N M LONGKENG(R-2,3)
	WITH MACApp./15969/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND 2 ORS. F	MS. R D MOZUMDAR	
32	I.A.(Civil)/1014/2024 FIXED in LA.App./2670/2024	M/S INDIAN OIL CORPORATION LTD. Versus HABIB ALI AND ANR.	MR. N DEKA MR. M GOGOI	GA, ASSAM
	WITH LA.App./2670/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
33	I.A.(Civil)/1844/2024 FIXED in RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN
	WITH RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
34	I.A.(Civil)/2184/2024 WITH LCR in RFA/4/2024	BEDURA BEGUM CHOUDHURY AND 8 ORS. Versus THE ASSTT. GENERAL MANAGER AND 4 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. S BANIK
	WITH RFA/4/2024	THE ASSTT. GENERAL MANAGER AND 4 ORS Versus BEDURA BEGUM CHOUDHURY AND 8 ORS.	MR. S BANIK	MS. R CHOUDHURY (R-1 to 7) MR. A H M R CHOUDHURY (R-1 to 7)
35	I.A.(Civil)/2969/2024 WITH LCR in RSA/211/2019	ON THE DEATH OF BANGSHI RABI DAS, HIS HEIRS AND LEGAL REPRESENTATIVES Versus AJIT SARKAR AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH RSA/211/2019	SRI BANSHI RABIDAS AND 4 ORS Versus SRI AJIT SARKAR AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
36	I.A.(Civil)/3889/2024 B/O in MACApp./7586/2024	ORIENTAL INSURANCE COMPANY LTD Versus BASANTI BORO AND 2 ORS	MR. R C PAUL	

	WITH MACApp./7586/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BASANTI BORO AND 2 ORS H	MR. R C PAUL	
	WITH I.A.(Civil)/7589/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BASANTI BORO AND 2 ORS H	MR. R C PAUL	
37	I.A.(Civil)/3906/2024 B/O in MACApp./364/2024	JUNU BORAH AND ANR. Versus NATIONAL INSURANCE COMPANY LIMITED AND ORS	MR. S K SINGHA	MR T KALITA
	WITH MACApp./364/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JUNU BORAH AND 6 ORS.	MR T KALITA J KOTOKY MR. A KAKATI	MR. S K SINGHA (R-1,2)
38	I.A.(Civil)/3920/2024 WITH LCR, B/O in MACApp./283/2024	JAYRAM CHOUHAN Versus ORIENTAL INSURANCE CO. LTD.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	MS M CHOUDHURY
	WITH MACApp./283/2024	ORIENTAL INSURANCE CO. LTD. Versus JAYRAM CHOUHAN AND 2 ORS	MS. M CHOUDHURY MS M DAS	MR. S CHAUHAN MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
HEARING				
39	MACApp./34/2020 AT 2:00 PM, WITH LCR, FIXED	SMTI RAJKUMARI CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. B C DEKA MR. S BANIK A N HUSSAIN MS S BORA	MR. K K BHATTA MR. R C PAUL (r-2) MS JONA TALUKDAR MS R DEVI
40	Mat.App./40/2022 WITH LCR, B/O	XXXX XXXX Versus XXXX XXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
	WITH I.A.(Civil)/2936/2023 in Mat.App./40/2022	XXXXXXXX Versus XXXXXXXX	MR. K SARMA MR. S BORUAH	MR. H R KHAN

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024

18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./378/2009 WITH LCR 4 FILES, FIXED	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
2	Crl.Rev.P./242/2010 WITH LCR 3 FILES, FIXED	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
3	Crl.Rev.P./480/2010 WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
4	Crl.Rev.P./3/2011 WITH LCR 4 FILES	THAGESWAR KARDONG and 4 ORS Versus THE STATE OF ASSAM	MR.U C RABHA MR S MATAK MS.B BHARALI MR.A JAHID	PP, ASSAM
5	Crl.Rev.P./169/2011 WITH LCR 4 FILES	PRANAB GOGOI Versus THE STATE OF ASSAM	MR.B DEY MR.R DHAR MR.R DOLEY MR.H CHETRY	PP, ASSAM
6	Crl.Rev.P./177/2011 WITH LCR 4 FILES	SMTI KHIROJYOTI DEHINGIA BARUAH Versus THE STATE OF ASSAM	MR.B BURAGOHAJIN MR.PARAG J SAIKIA	PP, ASSAM
QUASHMENT				
7	Crl.Pet./555/2013 WITH LCR 1 FILE(SCANNED COPY)	AMOD KR. SINGH Versus THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM

8	Crl.Pet./147/2015 FIXED	DHRUBA BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA	MRS.M BORAH(R-2) MS.S GHOSHR-2 MS.G DAS(R-2) PP, ASSAM
9	Crl.Pet./303/2015 (ASSIGNED BY HON'BLE THE CHIEF JUSTICE)	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
10	Crl.Pet./47/2017 WITH LCR 1 FILE	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2)
11	Crl.Pet./818/2018 WITH LCR 1 FILE(SCANNED COPY)	DURLABH SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS. R GOGOI	MR. B CHOWDHURY (R2) PP, ASSAM
12	Crl.Pet./954/2018 WITH LCR 1 FILE(SCANNED COPY)	JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI MR. P C SARKAR MR. P C SARKAR PP, ASSAM
13	Crl.Pet./1013/2018 FIXED	SABITA SEN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K K GOSWAMI MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
14	Crl.Pet./541/2019 WITH LCR 1 FILE(SCANNED COPY)	MRIGANKA DHAR SARMA Versus THE STATE OF ASSAM AND ANR.	MR. M K SHARMA MS. S S SAIKIA MR. J DEKA MR. R MEDHI	MR. I CHOUDHURY MR M HALOI MRS R BEGUM PP, ASSAM MS. J DEVI

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH-II RISES, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3334/2024	SHWIRAJUL ISLAM @ SIRAJUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3135/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./3863/2024	PIAR JAHAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
BAIL HEARING				
4	AB/1638/2023 WITH CASE RECORD(SCANNED COPY), FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	AB/1941/2024 FIXED	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
6	AB/2218/2024 FIXED	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	AB/2436/2024 FIXED	MANABENDRA THAKURIA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
8	AB/2613/2024 FIXED	SRI SIBU ACHARJEE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
9	AB/2615/2024 FIXED	PRANJIT MANDAL Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM

10 [AB/2726/2024](#) HEMANTA BORO MR S BORTHAKUR PP, ASSAM
FIXED **Versus** MS. P BORAH
THE STATE OF ASSAM MS. B M LAHKAR

ORDERS

11 [I.A.\(CrI.\)/1154/2024](#) SAHAB UDDIN MAZUMDAR TASNINA BEGUM PP, ASSAM
BA 3300/2024(D/O),BA **Versus**
3103/2024(D/O), BA THE STATE OF ASSAM
3222/2024(D/O), BA
3340/2024(D/O), FIXED
in Bail Appln./3300/2024

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3867/2024	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
2	Crl.Pet./1263/2024	MD. RAHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	Crl.Pet./1307/2024	ABHIJIT BANIA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR R L CHUTIA MS S. BASAK	PP, ASSAM
4	AB/3336/2024	IMDAD SHAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
5	Crl.Pet./327/2020	DILDAR ALI @ DILDAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED	MR. S NEOG MS. S G BARUAH PP, ASSAM
6	Crl.Pet./443/2021 WITH LCR 2 FILES(SCANNED COPY)	RUPAM NATH Versus PRIYA NATH	MR K BHUYAN MR. O U AHMED	MR. RAJARSHEE DE MR. F A HASSAN
7	Crl.Pet./428/2022 WITH LCR 1 FILE(SCANNED COPY)	MAZID ALI @ ABDUL MAZID Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MR. M HUSSAIN MR. M HUSSAIN PP, ASSAM
8	Crl.Pet./1089/2022 WITH LCR 1 FILE(SCANNED COPY)	SAJESH PATWARI Versus THE STATE OF ASSAM AND ANR	MS. M DAS	MR. M K DAS MOMI KALITA PP, ASSAM
9	Crl.Pet./140/2023 WITH LCR 2 FILES(SCANNED COPY)	GULAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	MS. R S SADIAL MR. M R SODIAL
10	Crl.Pet./204/2023 WITH LCR 2 FILES(SCANNED COPY)	MD. ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	MAHIBUR RAHMAN (r-2) MS A AHMED (r-2) PP, ASSAM
11	Crl.Rev.P./549/2023 WITH LCR 1 FILE(SCANNED COPY)	HABIBUR RAHMAN Versus KHUDEJA KHATUN	MR. M U MAHMUD	MR. S DEY

12	Crl.Rev.P./88/2024	MANAB JYOTI LAL RAY Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. K KALITA (R-2) PP, ASSAM
13	Crl.Rev.P./116/2024 WITH LCR 2 FILES(SCANNED COPY)	ABU BAKKAR SIDDIQUE Versus MOFIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR. L R MAZUMDER (R-1) MR. A Z AHMED (R-1) PP, ASSAM
14	Crl.Pet./141/2024 WITH LCR 2 FILES(SCANNED COPY)	TULESWAR GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN	MR. A K GUPTA (R-2) MR. R S MISHRA (R-2) MS. B SARMA (R-2) PP, ASSAM
15	Crl.Rev.P./268/2024	NAJIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. A B T HAQUE MR. B. KUMAR	MR. I CHOUDHURY (R- 2) MR. N K DAS (R- 2) PP, ASSAM
16	Crl.Pet./375/2024 WITH LCR 1 FILE(SCANNED COPY)	TULESWAR GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MS. D CHAUHAN	MR. A K GUPTA (R-2) MR. R S MISHRA (R-2) MS. B SARMA (R-2) PP, ASSAM
17	Crl.A./411/2024 B/O	SUJIT KOIRI Versus THE STATE OF ASSAM AND ANR (B)	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
	WITH I.A.(Crl.)/1213/2024 in Crl.A./411/2024	SUJIT KOIRI Versus THE STATE OF ASSAM	MR A B DEY	PP, ASSAM
18	Crl.Pet./613/2024 WITH LCR 2 FILES AND CASE DIARY	TULSI RAM AGARWAL @ TULSHIRAM AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. K P MAHESWARI(R-2) PP, ASSAM MR. DIVYANSH RATHI (R-2)
19	Crl.Pet./700/2024 WITH LCR 2 FILES	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. M J QUADIR (R-3) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) MR. A K HANNAN (R-3) PP, ASSAM
20	Crl.Pet./1040/2024 WITH LCR 1 FILE AND CASE DIARY	VIKASH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Crl.Pet./1377/2024 FIXED	SIMANGAL BRAHMA Versus PALLAVI RABHA	MR. DITUL DAS MS TINLUNG	MR. A K AHMED MR. R CHETRI
BAIL HEARING (BA)				
22	Bail Appln./998/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
23	Bail Appln./3243/2024 FIXED	MD MAMON HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./3258/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAZIM SEIKH Versus THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
25	Bail Appln./3511/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DEBA BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	PP, ASSAM
26	Bail Appln./3623/2024 WITH OFFICE NOTE	RAJVIR Versus THE UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, DRI
27	Bail Appln./3664/2024 FIXED	SHIVJI PATEL Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
BAIL HEARING				
28	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

29	AB/3149/2024 WITH OFFICE NOTE, FIXED	GUNAGOBINDA DEKA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
ORDERS				
30	Crl.A./106/2020 WITH OFFICE NOTE, LCR 2 FILES	SRI BIRENDRA NATH BHUYAN Versus SRI KUMUD BORA	MR. K K DEY MR V K BAROOAH	MR. P P DUTTA MR. A BORUA MR T GOGOI
31	I.A.(Crl.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
32	Crl.Rev.P./535/2022 WITH LCR 1 FILE	ALTAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
33	Crl.L.P./2/2023 in Crl.A./11000/2022	IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	MR G CHOUDHURY (R- 2) PP, ASSAM
	WITH Crl.A./11000/2022 (Filing Number)	IMRAN ALI Versus THE STATE OF ASSAM AND ANR. B	MR. P D NAIR	
34	CRL.A(J)/36/2024 WITH OFFICE NOTE, LCR 5 FILES	RAFIQUL ISLAM Versus THE STATE OF ASSAM	DR. P AGARWAL (AMICUS CURIAE)	PP, ASSAM
35	Tr.P.(Crl.)/39/2024 WITH LCR 1 FILE	RANJU PANDIT Versus MAUCHUMI PANDIT @ MOUSUMI DEBNATH PANDIT	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
36	Crl.L.P./41/2024 in Crl.A./13020/2023	STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
	WITH Crl.A./13020/2023 (Filing Number)	STATE OF ASSAM Versus RUBUL BURAGOHAIN	MS. S JAHAN	
	WITH I.A.(Crl.)/13019/2023 (Filing Number)	STATE OF ASSAM Versus RUBUL BORGOHAIN	MS. S JAHAN	
37	Crl.Pet./86/2024	NAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
38	Crl.Pet./328/2024	PULAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
39	I.A.(Crl.)/405/2024 WITH LCR 3 FILES, FIXED in Crl.A./437/2023	GIRIN GOGOI, Versus THE STATE OF ASSAM,	MR. K BORUAH MS P DAS	PP, ASSAM
	WITH Crl.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
	WITH I.A.(Crl.)/1153/2023 in Crl.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
40	I.A.(Crl.)/989/2024 in Crl.Rev.P./8484/2024	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM

WITH
[Crl.Rev.P./8484/2024](#)
(Filing Number)

PRADIP SARKAR
Versus
THE STATE OF ASSAM AND ANR (G)

MR. N K MURRY

41 [I.A.\(Crl.\)/1242/2024](#)
WITH LCR 3 FILES
in Crl.A./130/2023

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR F HAQUE
MR. S K M ALOMGIR
MR. V A CHOWDHURY
MR A ISLAM
PP, ASSAM

WITH
[Crl.A./130/2023](#)

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM
PP, ASSAM

42 [Crl.Pet./1380/2024](#)
FIXED

BHUGESWAR TAID
Versus
THE STATE OF ASSAM AND ANR

MR. P BOIRAGI
MR. S J SARMAH
MRS. B TALUKDAR
MR G G GOGOI
A TALUKDAR
PP, ASSAM

43 [Crl.Pet./1383/2024](#)
B/O

SAHIL MALLIK @ MALIK
Versus
THE STATE OF ASSAM

MR S ISLAM
MR. R ISLAM
S RAHMAN
PP, ASSAM

HEARING

44 [Crl.Rev.P./140/2017](#)
FIXED

RAJ KUMAR SINGH
Versus
THE STATE OF ASSAM and ANR.

MR. RAJIV AGNIHOTRI
MS.R DEVI
MR. P BORA
MS.S JAHAN(ADDL.
P.P.,ASSAM)
MR.B GOGOI(SC, FINANCE
& TAXATION)
MR. A CHETIA
PP, ASSAM
MR. M SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3871/2024	MD DILBAR KHAN Versus THE STATE OF ASSAM	N NEOG L BANIK MR. S KAUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
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10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024